Annexure 1							
Name of the Corporate Debtor	HYDROLINA BIOTECH PRIVATE LIMITED	Date of Commencement of CIRP	20-01-20		List		
LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS							

SI.No.		ficati on	Details of claim received		Details of claim admitted					_	
				Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	voting share in CoC	Amount of contingem ent claim
1	Technology Development Board, New Delhi Through Mr.Prakalpa Sharma, Assistant Law Officer, TDB		03-02-20	58773365.00	58773365.00	secured	First Pari Passu charge on all movable assets of the company, both present and future (Lycopene Project) other than already hypothecated to Department of Biotechnology to the extent of Rs.458.45 lacs.		No	48	Nil
2	Biotechnology Industry Research Assistance Council, New Delhi, through Kavita Anandani, CS of BIRAC (earlier		03-02-20	62550083.81	62550083.81	secured	FIRST PARI PASSU CHARGE on 12.05 acres of leasehold land at Bargur SIPCOT Krishnagiri Lycopene Project other immovable property of the Borrower, present & future in this project (Lycopene from Tomato). FIRST PARI PASSU CHARGE on all movable assets of the company, both present and future (Lycopene Project) Other than already hypothecated to Department of Biotechnology.		No	52	Nil
	Total			121323448.81	121323448.81						

of Creditors as on	3rd Feb 2020

			(Amount in ₹
Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks, if any
Nil	0	0	Nil
Nil	0	0	Nil